

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 9688-9689 OF 2003

PUNJAB & SIND BANK

Appellant (s)

VERSUS

ALLAHABAD BANK & ORS.

Respondent(s)

(With appln(s) for substituted service,exemption from filing c/c of the impugned Judgment and prayer

for interim relief and office report)

Date: 28/02/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s) Mr. Arun K. Sinha,Adv.

For Respondent(s) Mr. M. Mukund,Adv.

Mr. Avinesh Lala,Adv.

Mr. Bijoy Kumar Jain,Adv.

Mrs V.D. Khanna,Adv.

UPON hearing counsel the Court made the following

O R D E R

The matters are adjourned by two weeks, as prayed for.

wal)

(Neena Verma)

(Vijay Aggar

Court Master

Court Master